NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 228/Chd/Pb/2013

Sanjay Gupta	Petitioner
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Versus.

Supreme Tex Mart Ltd. ...Respondent

Present: Mr.Aman Bahri, Advocate for petitioner.

Mr. Praveen Gupta, Advocate for respondent.

On request the matter is adjourned to 11.10.2017 along with CP

No.154/Chd/Pb/2017.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

September 19, 2017